

[*Translation*]

Setting up of Sub-office of CCI and E in Bharuch District of Gujarat

2577. SHRI CHANDUBHAI DESHMUKH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to set up a sub-office of CCI&E in Bharuch district of Gujarat where various types of industries have been set up and whose products are being exported to several countries;

(b) if so, when it is likely to start functioning; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). No such proposal is under consideration.

[*English*]

Financial/Technical Collaboration

2578. SHRI RAMESH CHENNITHALA: Will the Minister of FINANCE be pleased to state:

(a) the number of applications received by the Reserve Bank of India for financial/technical collaborations during 1990-91;

(b) the number of applications cleared by the Reserve Bank of India; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). RBI received a total of 183 applications upto 30.11.1991,

out of which 130 have been cleared. The total foreign investment involved in the approved cases is US \$ 37.352 million.

Conversion of Bangalore-Colombatore Road into National Highways

2579. SHRIMATI CHANDRA PRABHURS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Vohra Panel has recommended for the conversion of Bangalore-Colombatore road via Mysore and Nanjangud-Ooty road into National Highways on priority basis; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

Renewal of Export House Certificates

2580. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 1430 on January 4, 1991 and state:

(a) the number of renewals granted out of the applications received during 1989-90 for renewal of previous Export House Certificates which expired on March 31, 1987, 1988, 1989 and 1990 separately;

(b) the number of cases out of them rejected during the same period and the number of cases pending for disposal; and

(c) the number of cases under appeal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The requisite infor-